

DIVISION BENCH
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/171(KB)2024
IA(I.B.C)/1305(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

| | |
|------------------|---|
| IN THE MATTER OF | INDIAN BANK VS MR. AMIT AGARWAL PERSONAL GUARANTOR OF M/S UTSAV RICE MILLPVT.LTD |
| UNDER SECTION | SECTION 95(1) |

Appearance (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv.] For FC

Ms. R. Sanyal, Adv.

Ms. Zeba Khan, Adv.

Ms. Muskan Saha, Adv.

Ms. Shreya Choudhary, Adv.] For RP

Mr. Manish Jain, RP

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. IA(I.B.C)/1305(KB)2024
 - a. None appears on behalf of the Personal Guarantor.
 - b. Objection to the Report of RP be filed before the next date of hearing.
 - c. List this matter arguments on **16.07.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**